

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:173

ANSWERED ON:01.12.2009

STRENGTHENING OF RURAL POLICING

Adhalrao Patil Shri Shivaji; Dharmshi Shri Babar Gajanan

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether adequate funds are made available for rural policing in the country;

(b) if not, the reasons therefor;

(c) whether a concept paper on the financial requirement of States for strengthening rural policing has been prepared and the 13th Finance Commission been urged to augment resources for rural policing in the country;

(d) if so, the details thereof; and

(e) the measures proposed to be taken by the Government to strengthen the rural policing, particularly in view of the increasing naxal/terrorist activities?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.173 FOR 01.12.2009 REGARDING "STRENGTHENING OF RURAL POLICING"

(a) to (e): 'Police' being a State subject, it is primarily the responsibility of the State Governments to provide funds for maintenance and upkeep of its police forces and adequately equip them with modern weapons, etc. Notwithstanding this position, Bureau of Police Research and Development (BPR&D) had conducted a study in the year 2000 focusing on the resource gap in the area of mobility, police buildings, police housing, weaponry, forensic set-ups, training etc. in State police forces. Based on the study, the Ministry of Home Affairs, has been providing enhanced financial assistance to the State Governments towards modernizing the State police forces under a Non-Plan Scheme for Modernization of State Police Forces (MPF Scheme). Under the Scheme, assistance is provided to the States for procurement of modern weaponry, construction of residential and non-residential buildings, mobility, communication/security/forensic science equipment, for creating and upgrading police training infrastructure and procuring related training equipment, etc. As per the Scheme parameters, State Governments are free to utilize the Central resources towards creating better police infrastructure and facilities both in urban and rural areas. In the current financial year 2009-10, a provision of Rs.1250 crore has been made under the MPF Scheme for providing financial assistance to States.

The State Governments, in their Memoranda to the XIII Finance Commission, have requested for financial assistance. The MHA has also written to the XIII Finance Commission for providing support to the State Governments in enhancing police manpower and setting up training institutions.